

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2141
ANSWERED ON:03.12.2001
LIFTING OF BAN ON EXPORT OF AGRICULTURAL GOODS
MANIBHAI RAMJIBHAI CHAUDHARY

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government are contemplating to lift the ban on export of all agricultural produces;
- (b) if so, whether the Government have taken any decision in this regard; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) to (c): No, Sir. The policy of the Government for export of agricultural products is governed principally by the consideration of country's food security, maximising farm incomes and earning incomes. Thus, the food security is a prime concern of the Government of India. The review of export performance of agricultural products is an ongoing process and policy interventions are made as and when considered necessary with a view to making agricultural exports increasingly viable. Most of the agricultural products are freely exportable, except a few which are subject to either licensing requirement, or quantitative ceilings, or their export being allowed through certain designated State Trading Enterprises.